GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

STARRED QUESTION NO.144 TO BE ANSWERED ON 10.12.2025

ROB AT AZIMGANJ-NEW FARAKKA SECTION

* 144. SHRI ISHA KHAN CHOUDHURY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of the Detailed Project Report (DPR) for construction of the Road Over Bridge (ROB) at Level Crossing No. 43/Spl/E on the Azimganj-New Farakka section under Maldaha Dakshin Lok Sabha Constituency;
- (b) the timelines proposed for approval/sanction/commencement of the ROB construction;
- (c) whether any constraints (technical/administrative/financial) are delaying the project and if so, the details thereof; and
- (d) the expected time by which the ROB is likely to be completed and opened to the public?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 144 BY SHRI ISHA KHAN CHOUDHURY TO BE ANSWERED IN LOK SABHA ON 10.12.2025

(a) to (d): Sanctioning and execution of works of Road Over Bridges/ Road Under Bridges (ROBs/RUBs) is a continuous and ongoing process on Indian Railways. Such works are prioritized and taken up on the basis of its impact on safety and mobility in train operations and impact on road users.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (Oct'25) is as under:

Period	ROBs/ RUBs constructed	
2004-14	4,148 Nos.	
2014-25 (Oct'25)	13,653 Nos.	

The construction work of ROB in lieu of LC No. 43/Spl/E at KM 239/9-10 in Azimganj- New Farakka section of Malda Division has been sanctioned. The work for preparation of General Arrangement Drawing (GAD) and Detailed Estimate has been taken up.

Out of 302 Nos. sanctioned ROB/RUB works in West Bengal, 99 Nos. ROB/RUB works are delayed on account of the State Govt. The details are as under:

SN	Reason	ROB/RUB works
		(in Nos.)
1.	Finalization of Alignment	41
2.	General Arrangement Drawing stage	14
3.	NOC for closure of LC	27
4.	Land Acquisition	10
5.	Law & Order/ Public Protest	7
	Total held up due to Govt. of West Bengal	99

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

Railways have taken following measures to expedite the progress of ROB/RUB works:

- (i) Joint survey with concerned State Govt./Road Owning Authority is done before finalizing the General Arrangement Drawing (GAD) to ensure smooth execution.
- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
- (iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants, then Railway may permit them to execute the work on a single entity basis.
